

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 648 of 2020

IN THE MATTER OF:

**Pankaj Mahajan, Resolution Professional
M/s NS Papers Ltd.**

...Appellant

Versus

Fimakem India Ltd.

...Respondent

Present:

For Appellant: Mr. Sumit Shukla and Mr. Sanjeev Pande, Advocates.

For Respondents: Mr. Sushant Mahajan, Advocate.

ORDER
(Through Virtual Mode)

06.08.2020: Mr. Sushant Mahajan, Advocate representing Respondents submits that the Director of the Respondent has been under home quarantine due to COVID-19 and because of the same reply affidavit could not be filed. He seeks and is granted extension of time by one week. He may provide a copy thereof to learned counsel for the Appellant, who may file rejoinder thereto within one week thereof.

List the appeal 'for admission (after notice)' on **1st September, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Alok Srivastava]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

am/gc